Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.206/2017 in O.A.No.373/2017

Monday, this the 3rd day of April 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Tushar Ranjan Mohanty
Aged 58 years
s/o Mr. Rabi Narayan Mohanty
SAG officer of the Indian Statistical Service
Deputy Director General
Department of Empowerment of Persons with Disabilities
Ministry of social Justice & Empowerment
5th Floor, B-III Wing, Pt. Deendayal Antoday Bhavan
CGO Complex, New Delhi -3

Currently residing at:

G-31, HUDCO Place Extension New Delhi - 49

(Applicant in person)

..Applicant

Versus

Prof. T C A Anant Chief Statistician of India and Secretary Ministry of Statistics and Programme Implementation Sardar Patel Bhawan, Sansad Marg New Delhi – 1

..Respondent

(Mr. R N Singh, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

After arguing for some time, Mr. Tushar Ranjan Mohanty does not press the C.P. Dismissed as not pressed.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

<u> April 3, 2017</u>

/sunil/